

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 90(ND)11  
CA. NO.

**CORAM:**


**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016 AT 10.30 A.M**

**NAME OF THE COMPANY:** M/s. Greenline Transip Systems Pvt. Ltd. V/s. M/s. Airone  
Aviation Pvt. Ltd.

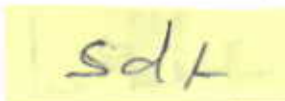
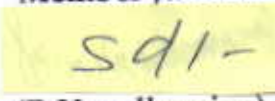
**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Suresh Kalia	Adv	Respondent	
2.	Pooja Agarwal	Adv	1.	

**ORDER**

The paid up capital in this case is more than Rs.50,00,000/-. In view of the same, the matter can only be entertained by the Principal Bench.

2. List the matter before the Principal Bench for directions on 29.07.2016 at 2.00 p.m.

  
(Ina Malhotra)  
Member Judicial  
  
(R. Varadharajan)  
Member Judicial